

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1132
(TO BE ANSWERED ON THE 31st July 2023)

BIHTA AIRPORT IN BIHAR

1132. SHRI VIVEK THAKUR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether land for the proposed Bihta Airport in the State of Bihar has been provided by the State Government; and
(b) if not, the efforts made by Government to get the land to be provided by the Government of Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Airports Authority of India (AAI) has proposed to develop a Civil Enclave at Bihta for which it had projected a land requirement of 191.5 acre to the State Government of Bihar, in addition to already provided 108 acre land, for extension of runway and installation of approach light at Bihta airport to make it suitable for operation of wide-bodied aircraft. An additional requirement for 8 acre land for the expansion of Apron to accommodate wide bodied aircraft for international operations was also projected. The State Government has already granted its consent for handing over the required 8 acre land to AAI and has urged to explore the feasibility of developing the airport on the already provided 108 acre land along with the additional 8 acre land.
